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by M/s. Glaxo Labs, from India hard currency areas.

Outsanding provident Fund and E.S.I, dues of Stretch Fibres India, Limited, Nagpur

2078. SHRI SURESH KALMADI: SHRI S. W. DHABE:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) what amounts of provident fund dues and E.S.I, dues of the employees working in Stretch Fibre, India Limited, in Hingna Estate, Nagpur City, Maharashtra are outstanding;
- (b) since when and for what period these dues have not been deposited and how much is the employees' share which has not been deposited by the Management;
- (c) whether it is a fact that the workers are not paid their wages since long time and if so, for what period;
- (d) what action Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHAR-MAVIR): (a) to (d) The requisite information is being collected and will fee placed on the Table of the Sabha in due course.

Improvement in the Service Conditions of Employees in the Data Processing Unit in Directorate General of Employment and Training

2079. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of AND REHABILITATION LABOUR oleased to refer to the answer to Unstarred Question 968 given in the Rajya Sabha on the 7th May, 1984, regarding bleak promotional prospects

in the Directorate General of Employment and Training and state:

to Questions

- (a) whether it is'a fact that out of the 32 posts of Key Punch Operators (Grade Rs. 260-400 plus Rs. 20 special pay) only 2 are holding supervisory posts (Grade Rs. 330-480), 4 are holding senior grade supervisory posts (Grade Rs. 330-480 plus Rs. 20 Special Pay), 5 are stagnating for the last 25 years; 7 for the last 20 years, and 10 are stagnating for the last 10 years or more and there is hardly any promotional chances for them in the near future; and
- (b) if so, what improvements in the service conditions his Ministry propose for the employees in the Data Processing Unit as a whole and for the Key Punch Operators in particular?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHAR-MAVIR): (a) There are 2 posts of Key Punch Operator Supervisors in the pay scale of Rs. 330-480, 5 posts of Key Punch Operators (Selection Grade) in the pay scale of Rs. 330-480 with special Pay of Rs. 201- p.m. and 25 posts of Key Punch Operators in the pay scale of Rs. 260-400 with Special Pay of Rs. 20 p.m. None of the incumbents against these posts have been stagnating for 10 years or more.

Apart from being promoted as Technical Assistants- (Hollerith), the Key Punch Operators/Key Punch Operator Supervisors can also be promoted as Junior Investigators/Statistical Assistants in the pay scale of Rs. 425-700. At present promotions are being made in accordance with the exsting Recruitment Rules.

(b) Matters including conditions of service relating to Central Government employees are before the 4th Central Pay Commission.

Not only has the promotion quota for the posts of Junior Investigators/ Statistical Assistants from the Junior

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Computersi Comptometer Operators ana Key Punch Operator Supervisors/ Key Punch Operators been increased Irom 25 per cent to 60 per cent and irom 20 per cent to 40 per cent res pectively, but also the 40 per cent quota for direct recruitment and 15 per cent quota for deputation of the Upper Division Clerks/Lower Division Clerks/Stenogz:apher_s has abolished by amending the relevant recruitment rules, with effect from 20th August, 1983, in order to better promotional chances of the Key Punch Operators and Key Punch Operator Supervisors.

Provision of Wireless communication facilities

2080. SHRI J. K. JAIN; WiH the Minister of COMMUNICATIONS be pleased to state:

- (a) whether any wireless communication facilities have been provided to person other than the Government Employees;
- (b) if sOj on what grounds such facilities are granted to them;
- (c) what are the names of persons other than the Government employees throughout the country with their status, addresses to whom such facilities have been given;
- (d) whether these wireless apparatuses have any link or connection with any telephone exchange;
- (e) jf so, what ar_e the details in this regard;
- (f) whether messages communicated through these wireless apparatuses can be overheared on the wiveless sets possessed by the police or other Government personnel;
- (g) whether messages communicated through the wireless sets possessed by the police or other Government personne] can also b_e oberbeard on these private wireless sets; and

(h) whether there ar_e any arrangements for monitoring the private wireless messages?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V. N. GADGIL): (a) Yes.

- (b) For meeting wireless communication requirements relating to: Production, Transportation, Ai ture, Farms, Maintenance of Power lines, Security of the Plants, Airlines etc. etc.
- (c) The information is being collected and wiH b_e laid on the table of the House.
 - (d) No.
- (e) does not arise in view of (&) above.
 - (f) Yes.
 - (g) No.
 - (h) Yes.

Reconnection of disconnected r-n-nections

2081. SHRI SURESH KALMADI:

SHRI S. W. DHABE:

Will the Minister of ENERGY be pleased to state:

- (a) whelher his attention has been drawn to the news item published in the Hindustan Times of May 19, 1984 to the effect that the Mayor of Delhi has obliged some business magnetes of Delh by ordering the Delhi Electrie Supply Undertaking to restore their disconnected connections;
 - (b) if PO, what ave the details of ses indicating the names of the S and the reasons for the reporter! action on the part of the Mayor:
- (c) whether the said action of the r has not been in violation of the prescribed norms; and